

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1245
ANSWERED ON 11/02/2025**

CONSTRUCTION OF ROADS UNDER PMGSY

**1245. SHRI MURARI LAL MEENA:
SHRI SATPAL BRAHAMCHARI:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of roads sanctioned in Dausa and Sonapat Parliamentary constituencies of Rajasthan and Haryana respectively under Pradhan Mantri Gram Sadak Yojana (PMGSY) and the number of roads out of them constructed during the last three years;**
- (b) the time by which the construction of new roads is likely to start in the country, State-wise including Rajasthan and Haryana under the said scheme;**
- (c) the quantum of funds allocated and utilized for the construction of roads in the rural areas of the States during such period, District-wise including Sonapat of Haryana;**
- (d) whether the government proposes to extend the PMGSY in order to cover the far-flung areas of Haryana; and**
- (e) whether the Government proposes to sanction more roads under PMGSY in Rajasthan in view of being the largest State in terms of area and if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched in December, 2000 as a one-time special intervention to support enhancement of rural connectivity for uplifting the socio-economic condition of the rural population. Parliamentary constituency-wise data regarding PMGSY is not maintained within the Ministry. There

are three districts within Dausa Parliamentary Constituency viz. Dausa, Jaipur and Alwar whereas Sonapat Parliamentary Constituency comprises areas of two districts viz. Sonapat and Jind. The details of the roads sanctioned and completed in these districts during last three years are given below:

Parliamentary Constituency	District Name	Sanctioned			Completed*		
		No. of Roads	Road Length (in km)	Bridges	No. of Roads	Road Length (in km)	No. of Roads
Dausa	Alwar	11	82.114	0	16	152.31	0
	Jaipur	-	-	-	-	-	-
	Dausa	6	52.3	0	22	158.72	0
Sonapat	Jind	7	98.86	0	19	197.85	0
	Sonapat	3	23.735	0	14	128.77	0

* includes road length sanctioned in previous years also.

(b): So far under various interventions/verticals (PMGSY-I, II, III & Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA)) of Pradhan Mantri Gram Sadak Yojana (PMGSY), a total of 1,91,184 roads of 8,34,717 km road length have been sanctioned across the country, out of which 1,81,651 roads of 7,72,324 km road length have been constructed. A total of 8,553 roads of 44,885 km road length are at various stages of execution. State-wise details of the roads sanctioned, completed and balance under PMGSY are given in Annexure-I. The timeline for the completion of PMGSY-I, II, III & RCPLWEA is March 2025.

(c): The allocation/release of funds to the States for implementation of PMGSY is done on the basis of the proposal received from the State and depends, inter-alia, on works in hand, execution capacity of the State and unspent funds available with the State. The funds for implementation of projects under PMGSY are released by the Ministry to the State as whole. Further release of funds to the Programme Implementation Units (PIUs) at the district level is done by the respective State/UT. As reported by the State Government, an expenditure of Rs. 947.80 crore, including state share has been incurred in the last three years towards implementation of the PMGSY in the State. Expenditure during the last three years, district-wise including Sonapat, as reported by the State Government is given in Annexure-II. The project name, sanctioned value of project, status of the progress and expenditure

incurred, project-wise under ongoing interventions/verticals of PMGSY can be accessed at the programme website: omms.nic.in->proposals->Statewise List of Roads.

(d) & (e): The Government of India has approved phase IV of PMGSY in September 2024 to provide all-weather connectivity to 25,000 unconnected habitations of population size 500+ in plains, 250+ in NE & Hill States/ UTs, special category areas (Tribal Schedule V, Aspirational Districts/Blocks, Desert areas) and 100+ in LWE affected districts, as per Census 2011. Eligible unconnected habitations of all States including Rajasthan and Haryana, will also be covered under the scheme.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1245 for answer on 11.02.2025

State-wise details of roads sanctioned, completed and balance under PMGSY as on 06.02.2025

Sr. No.	State Name	Sanctioned			Completed			Balance*		
		No. of Roads	Road Length (in km)	Bridges	No. of Roads	Road Length (in km)	Bridges	No. of Roads	Road Length (in km)	Bridges
1	Andaman & Nicobar	134	378	0	78	119	0	56	255	0
2	Andhra Pradesh	5,416	20413	375	5,036	17873	283	380	1,950	92
3	Arunachal Pradesh	1,663	16,773	303	1,326	13,762	208	337	2,965	95
4	Assam	9,269	32,911	1,466	9,084	31,919	1,401	185	825	65
5	Bihar	18,770	65,601	1,996	18,334	61,427	1,448	436	2,088	548
6	Chhattisgarh	9,644	48,189	546	8,587	42,640	428	1057	4,,310	118
7	Goa	70	156	0	70	155	0	0	0	0
8	Gujarat	4,828	15,733	279	4,798	15,378	104	30	177	175
9	Haryana	773	8,111	18	769	8,031	18	4	13	0
10	Himachal Pradesh	3,877	24,978	126	3,546	21,600	100	331	2989	26
11	Jammu & Kashmir	3,437	20,801	305	3,241	19,508	218	196	876	87
12	Jharkhand	8,192	33,846	854	7,759	30,594	655	433	2,605	199
13	Karnataka	4,456	24,268	165	4,364	23,934	155	92	194	10
14	Kerala	1,807	5,312	15	1,569	4,285	4	238	989	11
15	Ladakh	196	1,659	3	135	1,108	3	61	452	0
16	Madhya Pradesh	20,841	94,715	1,748	20,258	89,735	1407	583	1777	341
17	Maharashtra	7,074	34,567	1,120	6,431	30,625	880	643	3,293	240
18	Manipur	1,969	12,175	211	1,765	10,855	155	204	1,305	56
19	Meghalaya	1,316	5,979	163	1,150	4,807	106	166	1,149	57
20	Mizoram	368	4,970	0	331	4,415	0	37	535	0
21	Nagaland	401	4,945	53	343	4,322	53	58	623	0
22	Odisha	17,937	74,662	705	17,532	70,819	623	405	1,292	82
23	Puducherry	31	66	0	30	62	0	1	2	0
24	Punjab	1,508	11,618	39	1,356	10282	18	152	1,289	21
25	Rajasthan	18,161	78,267	73	18,061	75,,593	52	100	340	21
26	Sikkim	1,043	5,220	126	935	4730	77	108	420	49
27	Tamil Nadu	10,352	26,578	214	9,686	23,609	151	666	2,787	63
28	Telangana	3,570	14,650	551	3,202	12,777	369	368	1,559	182
29	Tripura	1,545	6,138	68	1,377	4,984	53	168	969	15
30	Uttar Pradesh	21,122	77,403	17	20,845	74,872	16	277	1,321	1
31	Uttarakhand	2,625	22596	367	2,349	20,385	310	276	1,971	57
32	West Bengal	7,789	41039	61	7,304	37,118	54	485	3,567	7
Total		1,90,184	8,34,717	11,967	1,81,651	7,72,324	9,349	8,533	44,885	2,618

* The balance road length is less than the difference of sanctioned and completed length due to reduction in curve length, change in alignment, construction of part length by other agencies, etc.

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1245 for answer on 11.02.2025

District -wise details of utilization of funds (including State share) in Haryana under PMGSY during last three years

Sr. No.	District	Expenditure including state share (Rs. in crore)
1	Ambala	32.12
2	Bhiwani	78.40
3	Charkhi Dadri	40.24
4	Faridabad	1.98
5	Fatehabad	70.74
6	Hisar	62.78
7	Jhajjar	36.87
8	Jind	88.09
9	Kaithal	33.56
10	Karnal	25.37
11	Kurukshetra	30.64
12	Mewat	35.12
13	Mohinder Garh	14.93
14	Palwal	42.98
15	Panchkula	31.66
16	Panipat	35.64
17	Rewari	4.62
18	Rohtak	71.64
19	Sirsa	143.33
20	Sonepat	55.38
21	Yamuna Nagar	11.70
Grand Total		947.80
